

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2761/03

New Delhi, this the 14th day of November, 2003

Hon'ble Shri Shanker Raju, Member (J)

Nasir Hussain Alvi.
T.No. 4919, Turnier.
505, Army Base Workshop.
Delhi Cantt.
Delhi.Applicant

(By Advocate: Shri S.K. Gupta for Sh. B.S.Gupta)

Versus

1. Union of India through
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Director General-EME (CIV)
Army Headquarters, DHQ P.O.,
New Delhi.
3. Commander (HQ),
Base Workshop Group - EME,
Army Headquarters, DHQ P.O.
New Delhi.
4. Commandant,
505, Army Base Workshop,
Delhi Cantt - 110 010.Respondents

(By Advocate: None)

ORDER (ORAL)

Revision preferred against the appeal is stated to have been not yet disposed of. In this view of the matter, the O.A. is disposed of with a direction to the respondents to dispose of the same by a detailed and speaking order within one month from the date of receipt of a copy of this order. A copy of this order be sent to the respondents. No costs.

S. Raju

(Shanker Raju)
Member (J)